

Government study the statistics. Everything will become clear then... (*Interruptions*)...

MR. SPEAKER: There is no need to make so much noise about this matter. Better look at the root of the problem. Please listen first. As far as the report is concerned, the Government cannot immediately accept or reject it. It is a scientific fact and is related to genetic engineering. A layman would not be able to give an opinion on this matter. I believe whatever is possible will be done.

[*English*]

SHRI SOMNATH CHATTERJEE: Sir, what about the deformed babies?... (*Interruptions*)...

13.45 hrs.

#### PAPERS LAID ON THE TABLE

**Statement connecting the reply to USQ No. 1996 dated 7th August 1991 regarding expenditure on Rural Development Schemes**

[*English*]

THE MINISTER OF STATE OF THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI H.R. BHARDWAJ): Sir, I beg to lay on the Table a statement (Hindi and English versions) (i) correcting the reply given on the 7th August, 1991 to Unstarred Question No. 1996 by Dr. Parshuram Gangwar regarding expenditure on Rural Development Schemes; and (ii) the reasons for delay in correcting the reply. [Placed in Library See No. LT-664/91]

**Statement Correcting the reply to USQ No. 1997 dated 7th August, 1991, regarding Sugar Factorles**

THE MINISTER OF STATE OF THE MINISTRY OF FOOD (SHRI TARUN GOGO): Sir, I beg to lay on the Table a statement 7th August, 1991 to Unstarred

Question No. 1997 by Sarvashri Kamla Mishra Madhukar, Yashwantrao Patil and Nawal Kishore Rai regarding sugar factories and (ii) the reasons for delay in correcting the reply. [Placed in Library See No. LT.665/91]

#### **Review on the working of and Annual Report of the Central Social Welfare Board, New Delhi for 1989-90**

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF YOUTH AFFAIRS AND SPORTS AND THE DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (KUMARI MAMATA BANERJEE): Sir, I beg to lay on the Table-

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the Central Social Welfare Board, New Delhi, for the year 1989-90 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of Central Social Welfare Board, New Delhi, for the year 1989-90.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No LT-666/91]

#### **Statements showing action taken by Government on various assurances**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): Sir, I beg to lay on the Table a copy each of the following statements (Hindi and English versions) showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha:-

- (i) Statement No.XXVII - Seventh Session, 1986  
[Placed in Library, See No. LT-667/91]
- (ii) Statement No.XXV - Ninth Session, 1987  
[Placed in Library See No. LT-668/91]
- (iii) Statement No.XXIII - Tenth Session, 1988  
[Placed in Library See No. LT-669/91]
- (iv) Statement No.XIX - Eleventh Session, 1988  
[Placed in Library, See No. LT-670/91]
- (v) Statement No.XVI - Twelfth Session, 1988  
[Placed in Library, See No. LT-671/91]
- (vi) Statement No.XV - Thirteenth Session, 1989  
[Placed in Library, See No. LT-672/91]
- (vii) Statement No.XII - Fourteenth Session, 1989  
[Placed in Library, See No. LT-673/91]
- (viii) Statement No. X - First Session, 1989  
[Placed in Library, See No. LT-674/91]
- (ix) Statement No.IX - Second Session, 1990  
[Placed in Library, See No. LT-675/91]
- (x) Statement No. V - Third Session, 1990  
[Placed in Library, See No. LT-676/91]
- (xi) Statement No. III - Sixth Session, 1991  
[Placed in Library, See No. LT-677/91]
- (xii) Statement No.II - Seventh Session, 1991  
[Placed in Library, See No. LT-678/91]
- (xiii) Statement No. I - First Session, 1991  
[Placed in Library, See No. LT-679/91]

Eighth Lok Sabha

Tenth Lok Sabha

**Copy of the Industrial Development Bank of India Central Regulations (Amendment) Regulations, 1991. Review on the working and Annual Report of the Small Industries Development Bank of India etc. for the year 1990-91**

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI RANGARAJAN KUMARAMANGALAM): Sir, on behalf of

Shri Dalbir Singh, I beg to lay on the Table—

- (1) A copy of the Industrial Development Bank of India General Regulations (Amendment) Regulations, 1991 (Hindi and English versions) published in Notification No. 4735/Legal-2 in Gazette of India dated the 24th June, 1991, under subsection (4) of section 37 of the Industrial Development Bank of India Act, 1964. [Placed in

Library See No. LT-680/91]

- (2) (i) A copy of the Annual Report (Hindi and English versions) of the Small Industries Development Bank of India for the year 1990-91 along with Audited Accounts under sub-section (5) of section 30 of the Small Industries Development Bank of India Act, 1964.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Small Industries Development Bank of India for the year 1990-91. [Placed in Library See No. LT-681/91]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Industrial Development Bank of India together with Audited Accounts of the General Fund for the year 1990-91 under sub-section (5) of section 18 and sub-section (5) of section 23 of the Industrial Development Bank of India Act, 1964.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Industrial Development Bank of India for the year 1990-91. [Placed in Library See No. LT-682/91]

- (4) (i) A copy of the Annual Report (Hindi and English Versions) of the Industrial Reconstruction Bank of India for the year 1990-91 along with Audited Accounts under sub-section (5) of section 29 and sub-section (5) of section 34 of the Industrial Reconstruction Bank of India Act, 1984.

(ii) A copy of the Review (Hindi

and English versions) by the Government on the working of the Industrial Reconstruction Bank of India for the year 1990-91. [Placed in Library See No. LT-683/91]

- (5) A copy of the Consolidated Report (Hindi and English versions) on the working of the Public Sector Banks for the year ended the 31st March, 1990. [Placed in Library See No. LT-684/91]

- (6) A copy of the Notification No. S.O. 551 (E) (Hindi and English versions) published in Gazette of India dated the 27th August, 1991 notifying the rate of interest for the year 1991-92 for subscriptions made to the Public Provident Fund and balance at the credit of the subscribers at the rate of twelve per cent per annum issued under section 5 of the Public Provident Fund Act, 1968. [Placed in Library See No. LT-685/91]

**Review on the Working of and Annual Report of the New Delhi Tuberculosis Centre, New Delhi for the year 1989-90 etc.**

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI D.K. THARADEVI SIDDHARTHA): Sir, I beg to lay on the Table—

- (1) (i) A copy of the Annual Report (Hindi and English versions) of the New Delhi Tuberculosis Centre, New Delhi, for the year 1989 along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of

- the New Delhi Tuberculosis Centre, New Delhi, for the year 1989.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Place in Library See No. LT-686/91]
- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Gujarat Cancer and Research Institute, Ahmedabad, for the year 1989-90.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Gujarat Cancer and Research Institute Ahmedabad, for the year 1989-90 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Gujarat Cancer and Research Institute, Ahmedabad, for the year 1989-90.
- (4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [Placed in Library See No. LT-687/91]
- (5) A copy of the Annual Accounts\* (Hindi and English versions) of the Council for Research in Ayurveda and Siddha for the 1989-90 together with Audit Report thereon. [Placed in Library See No. LT-688/91]
- (6) (i) A copy of the Annual Report (Hindi and English versions) of the Central Council for the Research in Unani Medicine, New Delhi, for the year 1989-90 along with Audited Ac-
- counts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Central Council for Research in Unani Medicine, New Delhi, for the year 1989-90.
- (7) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above. [Placed in Library See No. LT-689/91]
- (8) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Council of Medical Research, New Delhi, for the year 1989-90.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Indian Council of Medical Research, New Delhi, for the year 1989-90 together with Audit Report thereon.
- (iii) A copy of the review (Hindi and English versions) by the Government on the working of the Indian Council of Medical Research, New Delhi, for the year 1989-90.
- (9) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above [Placed in Library See No. LT-690/91]
- (10) (i) A copy of the Annual Report (Hindi and English versions) of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Sevagram, for the year 1988-89.
- (ii) A copy of the Annual Accounts (Hindi and English

\* The Annual Report and Review were laid on the Table on the 26th August, 1991.

- versions) of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Sevagram, for the year 1988-89 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Sevagram for the year 1988-89.
- (11) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.
- (12) (i) A copy of the Annual Report (Hindi and English versions) of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital, Sevagram, for the year 1989-90.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital Sevagram, for the year 1989-90 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Mahatma Gandhi Institute of Medical Sciences and Kasturba Hospital Sevagram, for the year 1989-90.
- (13) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (12) above. [Placed in Library See No. LT-691/91]
- (14) A copy of the Drugs and Cosmetics (First Amendment) Rules, 1991 (Hindi and English versions) published in Notification No. G.S.R. 11(E) in Gazette of India dated the 7th January, 1991 under section 38 of the Drugs and Cosmetics Act, 1940. [Placed in Library See No. LT-692/91]
- (15) A copy of the Homeopathy (Post Graduate Degree Course) M.D. (Hom.) Regulations, 1989 (Hindi and English versions) published in Notification No. 12-18/89-CCH/3392 in Gazette of India dated the 16th November, 1989 under sub-section (2) of section 33 of the Homeopathy Central Council Act, 1973.
- (16) A statement (Hindi and English versions) showing reasons for delay in laying the Notification mentioned at (15) above. [Placed in Library See No. LT-693/91]
- (17) (i) A copy of the Annual Report (Hindi and English versions) of the Medical Council of India for the year 1989-90.
- (ii) A copy of the Annual Accounts (Hindi and English versions) of the Medical Council of India for the year 1989-90 together with Audit Report thereon.
- (iii) A copy of the Review (Hindi and English versions) by the Government on the working of the Medical Council of India for the year 1989-90.
- (18) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above. [Placed in Library See No. LT-694/91]